

From,

The Registrar General,
High Court of Judicature at
Allahabad.

To,

The Campus Director,
LNJN National Institute of Criminology & Forensic Science (NICFS),
National Forensic Science University (NFSU), Delhi Campus,
Sector-3, Outer Ring Road,
Rohini, Delhi - 110085.

No. 373/Admin.(Services)/2025 Dated: Allahabad: July 29, 2025

Subject: Regarding nomination of Judicial Officers for participation in the training courses, scheduled during August-September, 2025 at LNJN NICFS, NFSU, Delhi Campus.

Madam,

With reference to Institute’s letter no. 19/02/2025-NICFS(NFSU_DC) dated 07.04.2025, on the above noted subject, I have been directed to inform you that the Hon’ble Court has been pleased to nominate following Judicial Officers whose names are mentioned below in **Table-A** for participation in the Training Courses at NICFS, NFSU, Delhi Campus in the schedules mentioned against their names:-

TABLE-A

S. No.	Name of Training Course	Schedule	Nominations
1.	Course on Recent Trends in DNA Examination: Advances and impediments in analysis, report writing and court evidence	04-08 August, 2025 (05 days)	1. VIJAY BHAN, Addl. Civil Judge (Sr. Div.)/ ACJM., Sitapur 2. SWATI CHANDRA, Addl. Civil Judge (Sr. Div.)/ ACJM., Bijnor 3. BALWANT KUMAR BHARATI, Addl. Civil Judge (Sr. Div.)/ ACJM., Lucknow. 4. INDU YADAV, Judicial Magistrate, Lucknow. 5. AMIT MANI TRIPATHI, Addl. Civil Judge (Junior Div.), Etah. 6. SHIKHA CHAUDHARI, Judicial Magistrate, Prayagraj.
2.	Course on Social Media Intelligence and Evidence	18-20 August, 2025 (03 days)	1. SAURAV SINGH, Addl. Civil Judge (Sr. Div.)/ ACJM., Gorakhpur 2. MAHENDRA SINGH PASWAN, Addl. Civil Judge (Sr. Div.)/ ACJM., Ayodhya 3. AVADHESH KUMAR-III, Addl. Civil Judge (Sr. Div.)/ ACJM., Amroha 4. SUMIT KUMAR-III, Judicial Magistrate, Kanpur Nagar 5. DEEVANSHU SAINI, Civil

			<p>Judge (Junior Div.), Nighasan-Lakhimpur Kheri</p> <p>6. DIKSHA TYAGI, Nyayadhikari, Gram Nyayalaya, Campierganj- Gorakhpur</p>
3.	Course on Scientific Techniques in Investigation of Shooting Cases	25-29 August, 2025 (05 days)	<p>1. SAWAN KUMAR VIKAS, Addl. Civil Judge (Sr.Div.)/ ACJM., Meerut</p> <p>2. ARUN KRANTI YASHODAS, A.C.J.M (Railway), Jhansi</p> <p>3. PRIYANKA, Addl. Civil Judge (Sr. Div.)/ ACJM., Lucknow.</p> <p>4. PRABHAT KUMAR SINGH, Addl. Civil Judge (Junior Div.), Firozabad.</p> <p>5. ARUN KUMAR PANDEY, Civil Judge (Junior Div.), Baher-Bareilly.</p> <p>6. SURYA CHAUHAN Civil Judge (Junior Div.), Jewar-Gautambuddha Nagar</p>
4.	Course on Emerging Trends in Bank & Corporate Frauds and their Detection including Online Frauds	01-03 Sept., 2025 (03 days)	<p>1. NAVEEN KUMAR-I, Addl. Chief Judicial Magistrate, Mahroni-Lalitpur.</p> <p>2. ARPIT SINGH, Civil Judge (Senior Div.), Jalaun at Orai</p> <p>3. RAMESHWAR DAYAL, Civil Judge (Senior Div.), Kushinagar at Padrauna</p> <p>4. KUNWAR DIVYADARSHI, Civil Judge (Junior Div.), Biswan-Sitapur</p> <p>5. SHWETA YADAV-II, Judicial Magistrate, Saharanpur</p> <p>6. EKTA SINGH-III, Addl. Civil Judge (Junior Div.), Bijnor</p>
5.	Course on Forensic Science & Medicine	08-12 Sept., 2025 (05 days)	<p>1. ABHAY PRATAP SINGH-I, Addl. District & Sessions Judge, Shahjahanpur</p> <p>2. NEHA ANAND, Spl. Judge (E.C. Act), Shahjahanpur</p> <p>3. PRAKASH TIWARI, Spl. Judge (E.C. Act), Saharanpur</p> <p>4. SIDDHARTH SINGH, Spl. J, Spl C.No 2 (Pre.Cor. Act), Gorakhpur</p>

			5. RANJEET KUMAR, Addl. District & Sessions Judge, Jaunpur 6. SHABIH ZEHRRA, Addl. District & Sessions Judge, Mirzapur
6.	Course on Cyber Security & Cyber Crime Investigations	15-17 Sept., 2025 (03 days)	1. SHRUTI VERMA, Addl. Civil Judge (Sr. Div.)/ACJM., Lakhimpur Kheri 2. RAVI KUMAR SAGAR, Addl. Civil Judge (Sr. Div.)/ACJM.,Gautambuddha Nagar 3. PREETI MOGA, Addl. Civil Judge (Sr. Div.)/ACJM., Rampur 4. SAMRIDDDHI MISHRA-I, Civil Judge (Junior Div.), Dataganj-Budaun 5. ANUP KUMAR, Addl. Civil Judge (Junior Div.), Gonda 6. MD. ZISHAN KHAN, Civil Judge (Junior Div.), Hardoi

I am, therefore, to request you to kindly take necessary action accordingly.

Yours sincerely,

sd/-
(Rajnesh Kumar)
Registrar (J) (Services)
“For Registrar General”

No. 373(i)/Admin.(Services)/2025 Allahabad: Dated: July 29, 2025

Copy forwarded to:-

- 1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for kind information.
- 2. The District & Sessions Judge, **Sitapur, Bijnor, Lucknow, Etah, Prayagraj, Gorakhpur, Ayodhya, Amroha, Kanpur Nagar, Lakhimpur Kheri, Meerut, Jhansi, Firozabad, Bareilly, Gautambuddha Nagar, Lalitpur, Jalaun at Orai, Kushinagar at Padrauna, Saharanpur, Shahjahanpur, Jaunpur, Mirzapur, Rampur, Budaun, Gonda and Hardoi** with the request to kindly inform the Officers concerned accordingly at their **respective** Judgeship. Further, they are requested to direct the Officers so nominated to provide following information in regard of themselves to NICFS, NFSU, Delhi Campus on email ID: training_dc@nfsu.ac.in and training.nicfs@nic.in :- (a) Name/Designation of officer (b) Contact details (**viz. Mobile Number & E-Mail ID**).

Furthermore, the nominated Officers may be informed that the aforementioned Training Courses are residential and the participants of the Courses

will be staying in the Hostel/Guest House on single occupancy provided by the NICFS, NFSU_DC. **NICFS, NFSU_DC will only charge Boarding & Lodging of Rs. 1000/- per day per person from the officers staying in NFSU Delhi Campus. It is also clarified that Rs. 500/- only will be payable by officers for fooding if not staying in Hostel, NFSU_DC.** The Officers nominated for the courses are required to report at the NICFS, NFSU_DC by the one day before the commencement of the said courses. **Participants attending the Courses may draw TA/DA from their parent Departments.**

sd/-

(Satish Kumar Pushkar)

Joint Registrar (Services)

“For Registrar General”